GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE LOK SABHA

UNSTARRED QUESTION NO. 3843. TO BE ANSWERED ON TUESDAY, THE 12TH AUGUST, 2025.

INFRASTRUCTURE SANCTIONED UNDER CBIC IN TAMIL NADU

3843. THIRU D M KATHIR ANAND:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the status of industrial nodes, road and logistics infrastructure sanctioned under Chennai Bengaluru Industrial Corridor (CBIC) in Vellore and Ranipet districts;
- (b) whether the delay in approvals is due to funding constraints or policy hurdles; and
- (c) whether the Government will fast-track the project to stimulate industrial growth in Western Tamil Nadu, generate employment and boost exports?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JITIN PRASADA)

(a) to (c): The Chennai-Bengaluru Industrial Corridor (CBIC) is one of the 11 Industrial Corridors being taken up for the development under the NICDP along the Bangalore–Chennai Expressway, or National Expressway 7 (NE-7), as the transportation backbone.

As part of CBIC, two projects - Dharmapuri–Salem Node (under Chennai Bengaluru Industrial Corridor Extension) and Ponneri Node- were identified for development in the State of Tamil Nadu as part of the Industrial Corridor Programme.

The State Government has informed that the proposed sites are being taken up for development by the State on its own. Further, no alternate land parcels have been identified or communicated by the State Government for development.
